NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/6/2016

NAME OF THE PETITIONER(S)

: Mathew Koshy

NAME OF THE RESPONDENT(S)

: Palmyra Springs Private Limited & 3 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Petitiones

T.H. VIJAY PRASAD racticing Company Secretary

ORDER

PCS representing the petitioner present and stated that the petitioner is still in Malaysia. He submitted that the matter is almost settled between the parties and prayed time for filing a memo of compromise. Counsel for respondent called absent. Time extended at request. Put up on 07.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy

Member (Judicial)

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